

GOVERNMENT OF INDIA
MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
(DEPARTMENT OF PERSONNEL & TRAINING)

LOK SABHA
UNSTARRED QUESTION NO. 2314
(TO BE ANSWERED ON 21.12.2022)

RESERVATION POLICY

2314. DR. ALOK KUMAR SUMAN:

Will the **PRIME MINISTER** be pleased to state:

- (a) whether the Government has formulated any reservation policy or plan regarding outsourcing in various Ministries, PSU and any other organizations in the Government of India;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) the details of the persons and people benefited from the community of the Scheduled Castes and Scheduled Tribes at par level of India of the Scheme of outsourcing in all these organizations;
- (d) whether the Government has formulated any Scheme or policy for the employment generation through the medium of outsourcing in private sector organisation funded by the Government and if so, the details thereof; and
- (e) the total number of SC/ST candidates benefited from outsourcing?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES
AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE
(DR. JITENDRA SINGH)**

(a) to (e): Rules 177 to 206 of the General Financial Rules, 2017 (GFR 2017), which have been issued by M/o Finance, allow the Ministries or Departments of the Government of India to hire 'Consulting Services' such as external professionals, consultancy firms, consultants or "Non-Consulting Services" such as hiring of vehicle, outsourcing of building facilities management, security, photocopier service, office errand services etc. in the interest of economy and efficiency. The firms to which such services are outsourced are private sector firms and the personnel engaged in such services are the employees of these private sector firms.

The Apex Industry Associations have prepared Voluntary Code of Conduct (VCC) for their member companies centered around education, employability, entrepreneurship and employment to achieve inclusion. Measures undertaken by the member of Industry Associations to ensure inclusive employment opportunities inter-alia include scholarships, vocation training, entrepreneurship development programmes and coaching etc.
